

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No. 338/KB/2017
CP-353/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Shah Sponge & Power Ltd & Ors.		
Under Section	391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Shuteria, Adv Petitioners

TIA INLA

Dy Director
o/o The RD(ER)
Ministry of Corporate
Affairs

ORDER

Ld. Counsel for the petitioners made a request for granting further time. Prayer is allowed. 3 weeks' time is granted.

List on 01/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)